

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

7

O.A. No.755/90

New Delhi, dated the 26th September, 1994

CORAM

Hon'ble Shri N.V. Krishnan, Vice Chairman(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Gyan Chand
R/o M/424, Chandrashekhar Azad Colony,
Kishan Ganj, Delhi-7

.. Applicant

(By Advocate Shri U.S. Bisheti)

v /s

1. Union of India, through Secy.
Ministry of Defence Production & Supplies
Govt. of India, New Delhi-11
2. Director General Ordnance (Factories)
10-A Auckland Road, Calcutta-700001

.. Respondents

(None for the Respondents)

ORDER (ORAL)

(Hon'ble Shri N.V. Krishnan, Vice Chairman(A))

Learned counsel for the applicant mentions that the applicant has died and he has no further instruction in this matter. In the circumstances, this application has abated and accordingly it is dismissed.

Lakshmi
(Lakshmi Swaminathan)
Member(J)

sk

N.V. Krishnan
(N.V. Krishnan)
Vice Chairman(A)

26/9